

## RAJYA SABHA

*Wednesday, the 11th October  
1989 | 19th Asvina, 1911 (Saka)*

The House met at eleven of the clock, Mr. Chairman in the Chair.

### MEMBERS SWORN

1. Shri Mehtay Padmanabham  
(Andhra Pradesh)
2. Shri Shamim Hashmi (Bihar)
3. Shri Shabbir Ahmad Salaria  
(Jammu and Kashmir)

### OBITUARY REFERENCE

MR. CHAIRMAN: Hon'ble Members, I refer with profound sorrow to the passing away of Shri S. Sivaprakasam, a former Member of the Rajya Sabha who represented the Union Territory of Pondicherry in this House from August 1969 to August 1975.

Shri Sivaprakasam was born in October, 1908 at Muthialpet in Pondicherry and also had his education there. A teacher by profession, Shri Sivaprakasam had a passion for social reforms and as a social worker, he always espoused the cause of the poor and the downtrodden. Shri Sivaprakasam was a well-known Tamil scholar and had authored a number of books in Tamil. Before he was elected to this House, Shri Sivaprakasam had served as Deputy Mayor of Pondicherry.

We deeply mourn the passing away of Shri S. Sivaprakasam.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

*(Hon. Members then stood in silence for one minute.)*

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

### ANNOUNCEMENT BY CHAIRMAN RE DISQUALIFICATION OF A MEMBER

MR. CHAIRMAN: I have to inform Members that Shri Satya Pal Malik, an elected Member of the Rajya Sabha from the State of Uttar Pradesh had become subject to disqualification for being a Member of the Rajya Sabha in terms of paragraph 2 (1) (a) of the Tenth Schedule to the Constitution of India and ceased to be a Member of the Rajya Sabha with effect from 14th September, 1989.

My decision and Order in this regard has been published in the Rajya Sabha Parliamentary Bulletin Part-II, dated 14th September, 1989, for information of Members.

### PAPERS LAID ON THE TABLE

**I. Statement showing the Bills passed by the Houses of Parliament during the First Part of the Hundred and Fifty-first Session**

**II. Warehousing Corporation Amendment) Bill, 1989**

SECRETARY-GENERAL Sir,  
I beg to lay on the Table: —

I. A Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the First Part of the Hundred and Fifty-first Session of the Rajya Sabha and as-